

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) DELHI

ORDER

In supersession of earlier orders, the following Committees are hereby re-constituted for Tis Hazari Court, Delhi with immediate effect:-

COMMITTEES FOR TIS HAZARI COURT COMPLEX

S.No.	Name of the Committee	Name of Judicial Officer	Designation
1	Protocol & Reception Committee for Visiting Hon'ble Judges	Ms. Kaveri Bawja, District Judge, Comm. Court (Central)	Chairperson
		Sh. Murari Prasad Singh, Judge Family Court (Central)	Member
		Sh. Dheeraj Mor, ASJ (Central)	Member
		Administrative Civil Judge (West)	Member
		Sh. Dev Saroha, Civil Judge (Central)	Member
2	Building Maintenance Committee	Sh. Murari Prasad Singh, Judge, Family Court, (Central)	Chairperson
		Sh. Sunil Kumar Sharma, ASJ (West)	Member
		Sh. Alok Shukla, ADJ (Central)	Member
		Sh. Arun Kumar Garg, ADJ, (Central)	Member
		Administrative Civil Judge (Central)	Member
2 (a)	Committee for Disaster Management & Fire Safety for Tis Hazari Courts Complex, Delhi	Administrative Civil Judge (West)	Member
		Sh. Alok Shukla, ADJ (Central)	Chairperson
		Sh. Arun Kumar Garg, ADJ (Central)	Member
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member
3	Committee regarding Entry Pass System in Tis Hazari Courts	Asstt. Engineer (Civil) PWD, THC, Delhi	Member
		Asstt. Engineer (Electrical) PWD, THC, Delhi	Member
		Sh. Vishal Singh, ADJ (West)	Chairperson
		Sh. Sunil Kumar Sharma Addl. Sessions Judge (West)	Member
		Chief Metropolitan Magistrate (Central)	Member
		Chief Metropolitan Magistrate (West)	Member
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member
4	Lock Up Committee Tis Hazari Courts, Delhi	Assistant Commissioner of Police (Subzi Mandi)	Member
		President/Secretary, Delhi Bar Association	Member
		Sh. Dheeraj Mor, ASJ (Central)	Chairperson
		Chief Metropolitan Magistrate (Central)	Member
		Chief Metropolitan Magistrate (West)	Member
		Administrative Civil Judge (Central)	Member
		Secretary, DLSA (Central)	Member
Inspector, In-charge, Judicial Lock Up, District Courts Tis Hazari	Member		
	Secretary, DLSA (West)	Member	

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5	Vulnerable Witnesses Committee for construction of vulnerable witness facilities and for organizing Training Programmes by identifying the procedure, qualification and eligibility criteria for empanelling female resource person / facilitators by inviting applications from female interpreters, translators, child psychologists, psychiatrists, social workers and guidance counselors.	Sh. Sunil Kumar Sharma Addl. Sessions Judge (West)	Chairperson
		Sh. Kumar Rajat, ASJ-07 (POCSO) (West)	Member
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member
		Secretary, DLSA (Central)	Member
		Secretary, DLSA (West)	Member
6	CCTV Committee, qua performance of CCTV system and services provided by the service provide AND Committee for Condemnation of Computers and peripherals.	Sh. Sunil Kumar Sharma Addl. Sessions Judge (West)	Chairperson
		Sh. Kumar Rajat, ASJ-07, (POCSO) (West)	Member
		Sh. Gaurav Sharma Metropolitan Magistrate (Central)	Member
7	Environment Committee	Ms. Hemani Malhotra, District Judge, Comm.Court (West)	Chairperson
		Ms. Colette Rashmi Kujur, Addl. District Judge (Central)	Member
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member
		Ms. Rishika Srivastav, Secretary, DLSA (Central)	Member
8	Committee to look after the working of De-Stress Room at Tis Hazari Court Complex	Sh. Dheeraj Mor, Addl. Sessions Judge (Central)	Chairperson
		Sh. Sunil Kumar Sharma, Addl. Sessions Judge (West)	Member
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member
9	Central District Digitization Committee to Supervise the digitization work, on day to day basis, thereby ensuring that sufficient number of judicial records/ files are made available to the out sourced agency to complete the project AND to prepare a report in response to the Writ Petition (Civil) No. 8353/2017 regarding non- availability of records in digitized form in District Courts.	Sh. Sushil Anuj Tyagi, ASJ (Central)	Chairperson
		Chief Metropolitan Magistrate, Central	Member
		Senior Civil Judge (Central)	Member
10	Committee regarding Security, vehicles parking and traffic issues in & around THC Complex	Sh. Vishal Singh, ADJ (West)	Chairperson
		Sh. Dheeraj Mor, ASJ (Central)	Member
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member
11	Committee for better coordination between Bench and Bar	Principal District & Sessions Judge (HQs)	Chairperson
		Principal District & Sessions Judge (West)	Co- Chairperson
		Sh. Dinesh Bhatt District Judge, Comm.Court (West)	Member
		Sh. Vikrant Vaid, Spl. Judge (Electricity) (Central)	Member
		President, Delhi Bar Association, THC	Member
		Hony. Secretary, Delhi Bar Association, THC	Member

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12	Committee for inspection of sanitary napkins vending machines & other related issues at Tis Hazari Courts, Complex, Delhi	Ms. Richa Parihar, ASJ (POCSO) (Central)	Chairperson
		Ms. Chitra, Sr. JA	Member
13	Committee to suggest steps to bring about better coordination between the LAC Branch & Court and to implement the directions passed WP (C) No.2162/2015 vide order dated 27.10.2017	Sh. Ajay Singh Shekhawat, ADJ (Central)	Chairperson
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member
14	Committee for dealing with the appointment of the Oath Commissioners at Tis Hazari Court Complex, Delhi	Sh. Umed Singh, District Judge, Comm.Court (Central)	Chairperson
		Sh. Lovleen, PO-MACT (Central)	Member
		Sh. Kumar Rajat Addl. Sessions Judge (POCSO) (West)	Member
15	Corona virus Crisis Management Committee	Principal District & Sessions Judge (HQ)	Chairperson
		Principal District & Sessions Judge (West)	Co-chairperson
		Ms. Ila Rawat, District Judge, Comm.Court (Central)	Member
		Sh. Rakesh Pandit, Addl. District Judge (Central)	Member
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member
		DDO (Central)	Member
		Sh. Kapil Malhotra Caretaker(Central)	Member
		Ms. Kamlesh Wadhwa, Sr. PA	Member
Sh. Atul Bhardwaj, JA	Member		
16	Purchase Committee	Sh. Lovleen, PO MACT (Central)	Chairperson
		Sh. Pawan Singh Rajawat, Addl. District Judge (West)	Member
		Sh. Alok Shukla, Addl. District Judge (Central)	Member
		Chief Metropolitan Magistrate (Central)	Member
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member
		DDO(Central)	Member
		DCA (Admn), Principal Accounts Office, GNCTD, Delhi	Ex-Officio Member
17	Estimate Scrutiny Committee	Sh. Pawan Singh Rajawat, ADJ (West)	Chairperson
		Sh. Sushil Anuj Tyagi, ASJ (Central)	Member
		Ms. Ankita Lal, ASJ/FTSC /RC (West)	Member
		Administrative Civil Judge (Central)	Member
18	Committee for digitization/ scanning of record & award of contract for digitization/ scanning of office/judicial record of Delhi District Courts through outsource agency	Sh. Pawan Kumar Jain, Chairman (IT & Digitization), Delhi District Courts	Chairperson
		Sh. Lovleen, PO MACT (Central)	Member
		Sh. Sunil Kumar Sharma, Addl. Session Judge, (West)	Member
		Ms. Ankita Lal, ASJ (West)	Member
		Sh. Gaurav Sharma, MM(Central)	Member

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19	Committee for Recreation and Welfare of Court Staff posted at Tis Hazari Court Complex	Ms. Sunita Rai, JA/PS to Ld. Principal District & Sessions Judge (HQs)	Chairperson
		Sh. Sanjeev Kumar, Judicial Assistant, Office of CMM (Central)	Member
		Sh. Kali Yadav, PA, Office Pool, Administration Branch-I (Central)	Member
		Sh. Mukesh Kumar, JJA, CTB (Central)	Member
		Sh. Arjun Saini, Peon, Comp. Branch,	Member
20	Committee for E-Sewa Kendra.	Sh. Pawan Kumar Jain Chairman (IT & Digitization) Delhi District Court	Chairperson
		Sh. Visvesh, MM (NI-Act) (Central)	Member
		Sh. Ompal Shokeen, MM (NI-Act) (West)	Member
21	Condemnation Board and Committee to suggest and lay down principles and norms for condemnation of the furniture articles by the board of condemnation, Tis Hazari Court	Sh. Dinesh Bhatt District Judge, Comm.Court (West)	Chairperson
		Sh. Vikrant Vaid, Addl. Sessions Judge (Electricity) (Central)	Member
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

(NAROTTAM KAUSHAL)

Principal District & Sessions Judge (HQs)

Delhi

Dated 22 MAY

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No 40219-40369 F.1(3)/Gaz/23

Subject:- Re-constitution of Committees

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges, all court complexes Delhi/New Delhi/Rouse Avenue.
3. The Principal Judge, Family Courts (HQs), Dwarka, New Delhi.
4. The Officers concerned.
5. Sh. Ajay Singh Shekhawat, ADJ, Central, Tis Hazari Courts, Delhi.
6. Ms. Ankita Lal, ASJ/FTSC/RC, West, Tis Hazari Courts, Delhi.
7. AO(J)/AO, Branch In-Charge, all the branches (Central) Tis Hazari Courts, Delhi.
8. The PS to the undersigned.
9. The DCA (Admin) Principal Accounts Officer, GNCT of Delhi.
10. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi.
11. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)

Delhi